

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **M/s. Meenakshi Cargo Forwarders Pvt Ltd**

PETITION NUMBER : **CP(IB)/240/2022**

APPLICATION NUMBER : **a) IA(IBC)/884(CHE)/2024 in
IA(IBC)/399(CHE)/2024
b) IA(IBC)/881(CHE)/2024 in
IA(IBC)/299(CHE)/2024
c) IA(IBC)/592(CHE)/2024
d) IA(IBC)/594(CHE)/2024
e) IA/IB/643/2024
f) IA/IBC/633/2024**

ORDER

IA(IBC)/884(CHE)2024 in IA(IBC)/399(CHE)/2024

Ld. PCS Mr. R. Kannan for the Applicant.

This application has been filed to condone the delay of 17 days in filing the rejoinder in IA(IBC)/399(CHE)/2024.

Delay is condoned. The reason for the delay in para 4 of the application is given as health issue.

Rejoinder is taken on record.

IA(IBC)/884(CHE)2024 is accordingly disposed off.

IA(IBC)/881(CHE)2024 in IA(IBC)/299(CHE)/2024

Ld. PCS Mr. R. Kannan for the Applicants. Ld. Counsel Mr. B. Dhanaraj for the Respondent.

This application has been filed to condone the delay of 22 days in filing the counter in IA(IBC)/299(CHE)/2024.

Delay is condoned. The reason for the delay in para 4 of the application is given as health issue.

Counter / Reply is taken on record.

IA(IBC)/881(CHE)2024 is accordingly disposed off.

IA(IBC)/592(CHE)2024

Ld. PCS Mr. R. Kannan for the Applicant. Ld. Counsel Mr. B. Dhanaraj for the Respondent No.2. Ld. Counsel Ms. Sri Kamali for R1.

Reply filed by R2.

R1 on vakalat sough copy of the Application and time to file reply.

Reply be filed within 2 weeks.

Rejoinder be filed within a week thereafter.

List the application on **21.06.2024** for hearing.

IA(IBC)/594(CHE)2024

Ld. PCS Mr. R. Kannan for the Applicant. None for R1. Ld. Counsel Mr. B. Dhanaraj for R2.

Reply filed by R2.

List the application on **21.06.2024** for hearing.

IA/IB/643/2024

Ld. PCS Mr. R. Kannan for the Applicant.

List the application on **21.06.2024** for hearing.

IA/IBC/633/2024

Ld. PCS Mr. R. Kannan for the Applicant.

List the application on **21.06.2024** for hearing.

-Sd-

VENKATARAMAN SUBRAMANIAM
Member (Technical)

phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)